NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP(IB) No.49/7/HDB//2017		
NAME OF THE COMPANY	United Seamless Tubular Private Limited Indian Bank United Seamless Tubular Private Limited		
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)			
UNDER SECTION	7 of IBC		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. spain	How	9908011272	Sph

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H. Rejesh Coma.	AdVr	9000292920	Joseph .

Heard, Shri.V.K.Sajith, learned counsel for the petitioner and Shri.H.Rajesh Kumar, learned counsel for the respondent.

Post the case on 10.10.2017 for orders.

Member (Technical)

Member (Judicial)